

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 1494/97

New Delhi, this the 19th day of July, 2000

HON'BLE MR. V. RAJAGOPALA REDDY, VICE CHAIRMAN (J)
HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

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In the matter of:

1. P. Ravinder Kumar, s/o P. Rangaiah
aged 30 yrs, Technician, Doordarshan
Kendra, Hyderabad.
2. A.V. Roseswar Rao, s/o A.V. Ramasubba Rao
aged 31 yrs, Technician, Doordarshan
Kendra, Hyderabad.
3. S.P. Chennaiah, s/o Tirupalaiah
aged 31 yrs, Technician, Doordarshan
Kendra, Hyderabad.
4. M.Sathyannarayana, s/o M. Nookalu
aged 46 yrs, Technician, Doordarshan
Kendra, Hyderabad.
5. R. Satyamma, w/o B. Shankaraiah
aged 29 yrs, Technician, Doordarshan
Kendra, Hyderabad.
6. M.V. Chidambar Rao, s/o M. Venkateshwar
aged 30 yrs, Technician, Doordarshan
Kendra, Hyderabad.
7. P. Raja Lingam, s/o Sri Mallaiah
aged 31 yrs, Technician, Doordarshan
Kendra, Hyderabad.
8. Jayanthi Chevan, w/o Ravi Singh
aged 27 yrs, Technician, Doordarshan
Kendra, Hyderabad.
9. V.P. Solaman Raj, s/o V.P. Devadanam
aged 33 yrs, Technician, Doordarshan
Kendra, Hyderabad.
10. B. Hepsiba, w/o Jashwa
aged 27 yrs, Technician, Doordarshan
Kendra, Hyderabad.
11. B. Gundamaiah, s/o Bramaiah
aged 43 yrs, Technician, Doordarshan
Kendra, Hyderabad.
12. R. Amar Singh, s/o R. Dashrath
aged 29 yrs, Technician, Doordarshan
Kendra, Hyderabad.
13. D. Gopala Krishna, s/o D. Balaiah
aged 33 yrs, Technician, Doordarshan
Kendra, Hyderabad.

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14. P. Shankar Rao, s/o P.K. Fishna Murthy
aged 42 yrs, Technician, Doordarshan
Kendra, Hyderabad.

15. J. Venumadhav, s/o J.S. Prakash Rao
aged 27 yrs, Technician, Doordarshan
Kendra, Hyderabad.

16. M.N. Reddy, s/o M. Ramchander Reddy
aged 38 yrs, Technician, Doordarshan
Kendra, Hyderabad.

17. P. Sudarshan, s/o P. Lingaiah
aged 31 yrs, Technician, Doordarshan
Kendra, Hyderabad.

18. B. Yadagiri, s/o Ramulu
aged 30 yrs, Technician, Doordarshan
Kendra, Hyderabad.

Through P.B. Vijay Kumar, Advocate, A-9, Vijaypratap
Apartments, Atchutareddy Street, Vidyanagar, HYD.44.
(By Advocate: Ms. Meenu Mainee proxy for
Sh. B.S. Mainee) Applicants

VS.

1. Union of India, represented by its
Secretary, Ministry of Information &
Broad Casting, New Delhi.

2. Director General, Doordarshan, New Delhi.

3. Director, Doordarshan Kendra
Hyderabad.

(By Advocate: Sh. M.K. Gupta)

..... Respondents

ORDER (ORAL)

By Justice V. Rajagopala Reddy

Ms. Meenu Mainee appearing on behalf of the applicant
submits that she is withdrawing the OA. OA is, therefore,
dismissed as withdrawn. No costs.

(SHANTA SHASTRY)
MEMBER (A)

(V. RAJAGOPALA REDDY)
VICE CHAIRMAN (J)